GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1498

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

IDENTITY CARDS FOR THOSE INCLUDED IN NRC

1498. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has issued National Identity Cards to the people included in the final list of NRC in Assam;
- (b) if not, the reasons therefor;
- (c) the time by which the Government proposes to issue the National Identity Card to the people included in the final list of NRC in Assam;
- (d) the number of minor applicants excluded from the NRC List in Assam;
- (e) whether 1.9 million people have been excluded from the NRC List in Assam and if so, time by which they will receive the order of rejection; and
- (f) the total amount of fund allocated to the State Coordinator of NRC, Assam, for execution of the entire NRC exercise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e):On the direction of the Hon'ble Supreme Court, the hard copies of the supplementary list of inclusions and online family-wise list of exclusions have been published on 31stAugust, 2019. A total of 3,11,21,004 number of persons are found eligible for inclusion leaving out 19,06,657 number of persons. Any person not satisfied with the decisions for inclusion of name may prefer appeal before the designated Tribunal constituted under the Foreigners (Tribunals) Order, 1964.

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Separate list of exclusion of children has not been published. No Identity Card to the people included in the NRC list in Assam has been issued.

(f): The approved cost of the scheme of Updation of National Register of Citizens (NRC), 1951 in Assam is Rs.1602.66 crore out of which Rs.1348.13 crore has been released to the Government of Assam till date.
